

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-60/2006/2510/A**

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ratnadip Bhattacharjee,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 8<sup>th</sup> April, 2022.

Sub:- **Station leave permission.**

Ref:- No. Spl/J/NDPS/54 dated 07.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 11.04.2022 to 17.04.2022**, as prayed for.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-60/2006/2511/dated 8-4-2022**

Copy to.

1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**